

Auditor General of India- Union Government-(No. 5 of 1995)-(Commercial)-National Hydroelectric Power Corporation Limited, under article 151(1) of the Constitution.

[Placed in Library see.No. LT-7685/95]

Annual Report and Annual Accounts and Review on the working of Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack for 1992-93 and Statement showing reasons for delay in laying these papers etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : Sir, I beg to lay on the Table :

- (1) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1992-93.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1992-93, together with Audit Report thereon.

[Placed in the Library see. No. LT 7686/95]

- (b) (i) A copy of the Annual Report (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack for the year 1993-94.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack for the year 1993-94, together with Audit Report thereon.

- (c) A copy of the Review (Hindi and English versions) by the Government of the working of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1992-93 and 1993-94.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library see. No. LT-7687/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1993-94.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat

Cancer and Research Institute, Ahmedabad, for the year 1993-94, together with Audit Report thereon.

- (iii) A copy of the review (Hindi and English versions) by the Governemnt of the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1993-94.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library see. No. LT-7688/95]

- (5) A copy of the Prevention of Food Adulteration (Fifth Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 614(E) in Gazette of India dated the 9th August, 1994 together with a corrigendum thereto published in Notification No. G.S.R. 60(E) dated the 7th February, 1995, under sub-section (2) of section 23 of the Prevention of Food Adultration Act,1954.

[Placed in Library see. No.LT 7689/95]

14.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty-second Report

[English]

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg to present the Forty-second Report (Hindi and English versions) of the Committee on Private Members Bills and Resolutions.

14.8½ hrs.

STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

Twenty-sixth Report

[English]

SHRI SHARAD DIGHE (Bombay North Central) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twenty-sixth Report of the Standing Committee on Science and Technology, Environment and Forests on the Annual Report(1993-94) of the Department of Science and Technology with reference to the Society related programmes of the Department, Science and Technology policy and Institutional